

## WRITTEN ANSWERS TO QUESTIONS

[English]

**Credit Card Scheme for Farmers In  
Uttar Pradesh**

\*699. SHRI GANGA CHARAN LODHI:  
Will the Minister of FINANCE be pleased to state:

(a) whether some banks in Uttar Pradesh have started a "Credit Card" Scheme to provide loans to the farmers for purchase of farm-instruments, fertilizers, seeds etc; and

(b) if so, the names of the banks which have started the Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Some public sector banks have introduced Agricultural Credit Cards on an experimental basis in selected districts in few States. These cards are given to farmers who have a good track record to enable them to get agricultural credit, without difficulty, to meet their cost of production inputs. As

reported by Reserve Bank of India, in the State of Uttar Pradesh, Canara Bank, Punjab National Bank, United Bank of India and Allahabad Bank have so far introduced the Cards in selected districts. The Government of India had advised the public sector banks in April, 1988 to consider launching of Credit Card Scheme for farmers and the banks have been taking steps in that direction.

**Revamping of Censor Board**

\*703. SHRI CHIRANJI LAL SHARMA:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for revamping the Censor Board; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Government have already reconstituted the Central Board of Film Certification with the following members:—

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Chairman	—	Shri B.P. Singhal	Retired Police Officer
Member	1.	Shri Shakti Samanta	Film Producer and director
	2.	Shri Manmohan Shetty	Film producer and laboratory owner
	3.	Prof. Vasant Bapat	Academician, poet and writer
	4.	Ms. Vijaya Mehta	Theatre personality, film director and actress
	5.	Shri Rajesh Bahadur	Business executive, film and art lover
	6.	Shri U. Visweswara Rao	Film producer and director
	7.	Shri A.S. Raman	Columnist and Editor
	8.	Shri Gemini Ganesan	Film actor

9.	Shri M. Bhaktavatsala	Film distributor
10.	Shri Justice K. Punniah	Retired High Court Judge
11.	Shri D. Sitaramiah	Auditor and Social worker
12.	Shri N. Ramakrishnamacharya	Former Chairman, Official language Commission, Andhra Pradesh
13.	Shri Ajoy De	Vice-President, Federation of Film Societies of India
14.	Shri D.K. Sircar	Film producer and director
15.	Ms. Ruma Guha Thakurta	Film actress and singer
16.	Shri Appukuttan Nair	Academician and film book writer
17.	Shri N.P. Mohammed	Novelist and dramatist
18.	Ms Kamala Mankekar	President Authors Guild of India
19.	Dr. Gurnam Singh Tir	Advocate, Supreme Court
20.	Shri Dev Anand Misra	Lawyer
21.	Ms Reena Ramachandran	Public sector Executive
22.	Dr. P.N. Chopra	Historian

#### Setting up of SC/ST Cells at State Bank of Bikaner & Jalpur

\*704. SHRI THAN SINGH JATAV: Will the Minister of FINANCE be pleased to state:

(a) whether in January, 1983, his Ministry had issued directives to all the banks to establish SC/ST cells at each Zonal/Regional offices of the banks;

(b) whether these directives have been complied with in the State Bank of Bikaner & Jaipur and SC/ST cells established at Zonal/Regional offices with SC/ST staff posted therein to oversee the implementation of reservation policies and to look into the grievances of SC/ST employees; and

(c) if not, the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). In January 1983, the public sector banks were advised by the Government, inter alia, to appoint Liaison Officers at their Head, Zonal and Regional Offices. Subsequently on 22nd February 1985 a copy of the then Department of Personnel and Administrative Reforms OM dated 18th January 1985 regarding setting up of SC/ST cells in the attached and subordinate offices for enforcement of the orders of reservations for SC/ST in services were forwarded to the